

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 334 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: Mitin Gupta Vs. M/s Applied Electro Magnetics
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


	For the Petitioner (s)	: Mr. M. P. Sahay and Mr. R. K. Gupta, Advocates		
--	------------------------	--	--	--


	For the Respondent (s)	: None		
--	------------------------	--------	--	--

ORDER

Communication has been received from IBBI recommending the name of Mr. Naveen Kumar Jain as the IRP in this case. We accordingly confirm his appointment. He is present in court and has been informed. He is directed to take necessary steps as required under the Code. Report be filed or before the 30th day.

To come up on 18th December, 2017. Proposed IRP is present in Court.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)